

(c) There is no case of non-payment of Gratuity in 1974 and 1975. From 1976 till date, 130 workmen have not been paid gratuity. Total amount to be paid to them is approximately rupees four lakhs.

**Payment of Bonus to workers of M/s. PM & T Co. Ltd.**

2010. SHRIMATI MANORAMA PANDEY : Will the Minister of LABOUR be pleased to state :

(a) whether Government are aware that the management of M/s. PM & T Co. Ltd. Dalmianagar in Bihar has introduced contract system in their quarries contrary to the direction of the Labour Ministry but no action has been taken so far in this regard; and

(b) whether it is a fact that said management has not paid the minimum bonus to the workmen for the year 1978-79 in spite of the provisions contained in the Payment of Bonus Ordinance ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI P. VENKATA REDDY) :

(a) The management of M/s. Parshava Mining and Trading Co. Ltd. has not introduced contract system in their quarries in the prohibited categories of employment as notified under Ministry of Labour Notification S. O. No. 4077, dated 22-12-79.

(b) The management have submitted an application for exemption from the payment of minimum statutory bonus in respect of the accounting year 1978-79. The application is under process.

2001 [ Transferred to the 11th December, 1980 ]

**15 अगस्त को 'काले दिवस' के रूप में मनाया जाना**

2002. श्री प्यारे लाल खंडेलवाल : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कुछ साम्प्रदायिक संगठनों ने दिल्ली, महाराष्ट्र तथा देश के अन्य भागों में 15 अगस्त को काले दिवस के रूप में मनाये जाने की घोषणा की थी ;

(ख) क्या यह भी सच है कि उस दिन कुछ व्यक्तियों ने राष्ट्रीय झंडा हटाकर उसके स्थान पर काला झंडा फहराया ; और

(ग) यदि हां, तो सरकार उन व्यक्तियों के विरुद्ध क्या कार्यवाही करने का विचार रखती है तथा उन व्यक्तियों के नाम क्या हैं जिनके विरुद्ध कार्यवाही की जा रही है ?

**Observance of 15th August as ' Black day'**

2002. SHRI PYARELAL KHANDELWAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that some communal organisations, made an announcement in Delhi, Mahu and other parts of the country that 15th August be celebrated as a black day;

(b) whether it is also a fact that some persons removed the National Flag and in its place hoisted the black flag on that day; and

(c) if so, what action Government propose to take against those persons and what are the names of the persons against whom action is being taken ?]

[ ] English translation.